

Annexure – 3

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Edelweiss Asset Reconstruction Company Limited- acting Trustee of the EARC-Trust SC-462	10/08/2023	3003612103	2896783202	Secured	Yes	Yes	No	100.00%	NIL	NIL	NIL	106828901	Note 1
			3003612103	2896783202					100.00%	NIL	NIL	NIL	106828901	

(Amount in ₹)

\*Note 1- Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

*Jitender Kohari*



Jitender Kohari  
Interim Resolution Professional of CIRP of  
ND S Art World Private Limited  
IP Regn. No. IBI/PA-001/IP-P00540/2017-2018/10965  
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023